

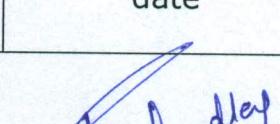
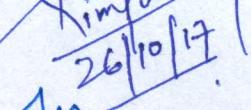
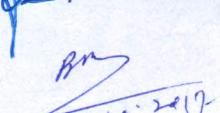
BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P No.20/2016
C.P No. 59/2004

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th October 2017, 10.30 A.M

Name of the Company		Rio Tinto Minerals Development Ltd -Vs- Rio Tinto Orissa Mining Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	MR RAJ KUMAR MEHTA, ADVOCATE MS HIMANSHI ANDLEY, ADVOCATE	RESPONDENT NO. 2, OMC	 26/10/17
2.	FEBIN M VARGHESE	PETITIONER	 26/10/17
3.	Biplab Prasad Baruah.	Respondent No-3	 26/10/2017
ORDER			

Ld. Counsel for the petitioner and the respondent nos. 2 and 3 are present.

Both the parties have made a joint statement that winding up petition is pending before the Hon'ble Orissa High Court and the same is yet to be listed.

In view of the submissions of the parties the case is adjourned to 15/12/2017.

8d

(Jinan K.R.)
Member (J)

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(Vijai Pratap Singh)
Member (J)